

Statement-II**Blood Banks and Quantity of Blood Generated by States/UTs (year-1996)**

S.No.	Name of State/U.T.	No. of Blood Banks	Blood unit collected
1.	Andhra Pradesh	113	79800
2.	Arunachal Pradesh	7	816
3.	Assam	44	115066
4.	A&N Islands	2	2721
5.	Bihar	69	49550
6.	Chandigarh Admn.	2	43410
7.	Delhi	32	412526
8.	D&N Havel	&	135
9.	Gujarat	109	288965
10.	Goa	7	17690
11.	Haryana	18	32130
12.	Himachal Pradesh	13	10850
13.	Jammu & Kashmir	13	28917
14.	Kerala	85	185615
15.	Karnataka	81	75090
16.	Lakshadweep	&	340
17.	Maharashtra	197	592288
18.	Madhya Pradesh	77	100155
19.	Meghalaya	4	952
20.	Manipur	2	10410
21.	Mizoram	4	11702
22.	Nagaland	19	5103
23.	Orissa	59	112606
24.	Punjab	66	65320
25.	Pondicherry	2	8845
26.	Rajasthan	46	168330
27.	Sikkim	1	1020
28.	Tamilnadu	280	64435
29.	Tripura	5	11348
30.	Uttar Pradesh	121	103520
31.	West Bengal	95	285836
32.	Daman & Diu.		545
Total :		1475	*2236963 **(+)581610 2818573

* The Figures estimated from information received from the States/U.T.s towards their demand for HIV test kits required for the screening of blood. From the estimates 10% deduction has been made towards quality control.

** Figures calculated @ 26% blood generated by private blood banks.

AICTE

3335. SHRI UDDHAB BARMAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the staff strength of the All India Council of Technical education in (AICTE) headquarters and those in the SC/ST category thereof;

(b) whether AICTE is strictly following reservation provisions of Constitution in selection and recruitment of its staff;

(c) the number of staff of AICTE posted on contract/deputation basis and the number of them who have been absorbed/regularised/made permanent during the last three years, year-wise;

(d) whether the provision of reservation were observed while regularising/absorbing of the staff;

(e) whether AICTE has taken the prior approval of the Government before such absorption/regularisation; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) Sanctioned regular posts in all categories in the AICTE are 65. At present 18 posts have been filled out of which, 7 posts filled by SC/ST candidates.

(b) Yes, Sir.

(c) During the last three years' period 81 persons have been taken on deputation/contract. Out of these, five persons have been absorbed as under :

1994	-	2
1995	-	1
1996	-	2

(d) The Council has made provision of reservation for SC/ST etc.

(e) No, Sir.

(f) Not Applicable.

Financial Assistance

3336. SHRI T. GOVINDAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government have any scheme for setting up of an Institute of Imageology and Laboratory service at T.D. Madical College, Alappuzha in Kerala with Central assistance worth Rs. 10.05 crores; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b) The information is being collected and the same will be laid on the Table of the House.